CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Original Application No. 148/2008. Lucknow, this the 24th day of March, 2009

Hon'ble Dr. A. K. Mishra, Member (A)

M.A.RKhan aged about 52 years S/o Late M.A. Khan R/OL VIIIA, Railway Colony, Jail Road Charbagh Lucknow.

Applicant.

By Advocate Sri A. Moin.

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Versus

- 1. Union of India through General Manager Northern Railway, Baroda House, New Delhi.
- 2. Divisional Railway Manager, Northern Railway, Hazratganj Lucknow.
- 3. Divisional Railway Manager (P), Northern Railway Hazratganj Lucknow.
- 4. Zaki Ahmed, Senior Section Engineer, Northrn Railway, Charbagh Lucknow.
- 5. Sushil Chandra Tripathi, Sr. Section Engineer, Northern Railway Charbagh Lucknow.

Respondents.

By Advocate Sri Deepak for Sri Prashant Kumar.

Order (Oral)

By Hon'ble Dr. A. K. Mishra, Member (A)

Heard counsel for the parties.

- 2. The learned counsel for the applicant submits that the applicant had submitted a representation dated 9.1.2008 (Annexure 1) requesting for stepping up of his pay to the level of his juniors (Respondent; No. 4 and 5) on the basis of the extant rules and the policy of the department.
- 3. He submits that if a direction is given to the competent authority of the Northern Railway to dispose of his representation by a speaking and reasoned order as per rules and policy of the department, the purpose of O.A. would be served. The counsel for the respondents has no objection to that.
- 4. Accordingly, the competent authority of Northern Railway is directed to treat this O.A as additional representation and decide the pending representation of the applicant dated 9.1.2008 in the matter of stepping up of his pay to the level of his juniors within a period of two months from the date of receipt of a copy of this order along with a copy of the representation.

5. The O.A. is disposed of with the above directions. No costs.

(Dr. A. K. Mishra) Member (A)

v.